

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3841
ANSWERED ON:14.12.2009
IMPORT OF MARBLE
Singh Shri Dushyant

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of quantity and value of marble imported during each of the last three years;
- (b) whether the imports have affected local production in the country;
- (c) if so, the details thereof and the corrective steps being taken in this regard; and
- (d) the steps being taken by the Government to assist the marble producers in various States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d): Quantity and value of marble imported during last three years and the domestic production are given in Annexure. It would be seen that the quantity of imported marble is not significant in comparison to the domestic production of marble. Import of rough marble, classified under Chapter 25 of ITC(HS) Classification Book, is restricted for import and a limited quantity is permitted by Government against licences. Import of finished marble products, classified under Chapter 68 of ITC(HS) Classification Book, is allowed freely. However, import of marble under both the chapters, are subject to stipulated minimum import price. These restrictions are aimed at providing protection to the domestic marble industry.